

ARUN BHARDWAJ
REGISTRAR GENERAL



02/07/26
HIGH COURT OF DELHI
Sher Shah Road
New Delhi - 110503
Off. : 23387989

OUT TODAY
MOST IMMEDIATE

No.F.1/SEC/EC-6/DHJSE/2026-198

Date 02 July, 2026

From:

The Registrar General
High Court of Delhi
New Delhi

To:

1. All the Principal District & Sessions Judges, Delhi.
2. The Principal District & Sessions Judge cum Special Judge (PC Act) CBI, Rouse Avenue Court Complex, New Delhi.

Sub: Advertisement for Delhi Higher Judicial Service Examination, 2026.

Sir/Madam.

Please find enclosed herewith a copy of the Advertisement for Delhi Higher Judicial Service Examination, 2026 whereby applications have been invited for filling up the vacancies in Delhi Higher Judicial Service under 25% direct recruitment quota. It is requested that the same may kindly be given wide publicity and be also displayed on the Notice Boards of your District Courts. It is further requested that the copy of the said Advertisement may also be forwarded to the Secretaries of the respective Bar Associations of your Courts for giving it wide publicity/circulation.

Yours faithfully,

Arun Bhardwaj
(Arun Bhardwaj)
Registrar, General

Encl.: As above.

OIC (Judl.)

Prady
PDJSJ (West)
01/07/26

MOST IMMEDIATE / OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

03 JUL 2026

Nc. 30615-30714 /Vacancy/Gaz./PDJ West/2026 Dated, Delhi, the

Copy forwarded alongwith its enclosures to :-

1. All the Judicial Officers of DJS, West District, Tis Hazari Courts, Delhi.
2. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
3. The Branch Incharge, R&I Branch, West District, Tis Hazari Courts, Delhi to display the same on the display boards at conspicuous place of West District, Tis Hazari Court, Delhi.
4. For uploading on LAYERS.
5. For uploading on Centralized Website through LAYERS.

03 JUL 2026

PUBLIC APPOINTMENTS
HIGH COURT OF DELHI : NEW DELHI
(website: www.delhihighcourt.nic.in)

DELHI HIGHER JUDICIAL SERVICE EXAMINATION – 2026
(As Per The Delhi Higher Judicial Service Rules, 1970 As Amended Up To Date)

HIGH COURT OF DELHI invites online applications from eligible candidates for filling up 27 vacancies (24 existing and 03 anticipated) by way of direct recruitment in Delhi Higher Judicial Service by holding Delhi Higher Judicial Service Examination in three successive stages:-

- (i) Delhi Higher Judicial Service Preliminary Examination (Objective type with 25% negative marking) for selection of candidates for the Mains Examination (Written); and
- (ii) Delhi Higher Judicial Service Mains Examination (Written) for selection of candidates for calling for viva-voce.
- (iii) Viva-voce.

The qualifications for direct recruits shall be as follows:-

- (1) must be a citizen of India.
- (2) In case of an Advocate, must have been continuously practising for not less than seven years as on the last date of receipt of applications, i.e., 15.07.2026.
- (3) In case of Judicial Officers
 - (i) must have already completed seven years in Bar before he/she was recruited in the subordinate judicial service, or;
 - (ii) must have seven years combined experience as a Judicial Officer and an Advocate as on the last date of receipt of the applications, i.e., 15.07.2026.
- (4) In case of a person who has been or who is in judicial service, must have a combined experience of seven years or more as an advocate or a Judicial Officer as on the last date of receipt of the application.
- (5) Must have attained the age of 35 years and have not attained the age of 45 years on the last date of receipt of application.

— The scale of pay of the members of Delhi Higher Judicial Service is (J-5) Rs.144840-194660.

The Delhi Higher Judicial Service Preliminary Examination (Objective type) referred to above, will be held on Sunday, the 26th July, 2026 (11:00 AM to 01:00 PM).

The candidates shall submit their applications **ONLINE ONLY** in the prescribed format through the official website of High Court of Delhi i.e. www.delhihighcourt.nic.in as per schedule of dates given hereinafter:

Date and Time of commencement for creation of new Log In and filling Online Application Form	01.07.2026 at 1000 hours
Last Date and Time for filling Online Application Form and/or making payment through Debit Card/Credit Card/Internet Banking/UPI	15.07.2026 at 1730 hours

The fees (non-refundable) in the sum of Rs.2,000/- for General Category candidates and Rs.500/- for reserved category candidates [Scheduled Caste / Scheduled Tribe / Persons with Disabilities (identified disabilities) of 40% or more] should be paid through Debit Card/ Credit Card/ Internet Banking/UPI.

The candidates can take printout of application form and keep it for future reference. They should not send the printout of the online application form to the High Court of Delhi.

The category wise break up of vacancies to be filled is as under:-

Category	Break up of Vacancies		Total No. of vacancies
	Existing	Anticipated (till 30.06.2027)	
General	14	03	17
SC	05 [#]	--	05
ST	05 [#]	--	05
TOTAL	24	03	27
# 03 out of 05 vacancies reserved for SC Category and 04 out of 05 vacancies reserved for ST category are backlog vacancies.			

Note 1: The number of vacancies is subject to change including but not limited to the implementation of judgment dated 11.03.2026 passed in RP(C) No.621/2021 in CA No.1698/2020 titled Dheeraj Mor v. High Court of Delhi.

Note 2: Out of the 27 vacancies to be advertised, the reservation for Identified PwD Categories Candidates with Benchmark Disability (40% or more) shall be as under:-

No. of Vacancies Reserved for PwD Category candidates	
PwD (Blindness and Low Vision)	01*
PwD (one arm, one leg, both legs, leprosy cured, dwarfism and acid attack victim)	01
PwD (Specific Learning Disability) and PwD (Multiple Disabilities involving Blindness and low vision; one arm, one leg, both legs, leprosy cured, dwarfism and acid attack victim; and specific learning disability)	01*
Total	03
* Reservation will be carried forward on 02 out of 03 vacancies reserved for PwD category candidates being backlog reserved vacancies	

Note 2(i): In view of Gazette notification dated 04.01.2021, the disabilities for which the post of Judicial Officer has been identified as suitable are as under:-

- (a) Blindness and low vision;
- (b) One arm, one leg, both legs, leprosy cured, dwarfism and acid attack victim;
- (c) Specific learning disability;
- (d) Multiple disabilities involving aforesaid disabilities.

Note 2(ii) 01 carry forward reservation against vacancy for PwD category (Specific learning disability AND Multiple disabilities involving Blindness and low vision; one arm, one leg, both legs, leprosy cured, dwarfism & acid attack victim; and specific learning disability) advertised in DHJS Exam-2022, DHJS Exam-2023 and DHJS Exam-2024 can now be filled by either the same categories[(c) & (d)] and in the event of non-availability of such candidate, by interchange among the following categories:

- (a) Blindness and low vision.
- (b) One arm, one leg, both legs, leprosy cured, dwarfism and acid attack victim.

Note 2(iii) 01 carry forward reservation against vacancy for PwD category (Blindness and low vision) advertised in DHJS Exam-2022, DHJS Exam-2023 & DHJS Exam-2024 can now be filled by either the same category and in the event of non-availability of such candidate by interchange among the following categories:

- (b) One arm, one leg, both legs, leprosy cured, dwarfism, and acid attack victim;
- (c) Specific learning disability; & (d) Multiple disabilities involving aforesaid disabilities mentioned in (a) to (c).

The candidates applying for the examination must ensure that they fulfill all the eligibility conditions for admission to the examination. Their admission at all the stages of examination for which they are admitted by this Court viz. Preliminary Examination (Objective type), Mains Examination (Written) and Viva-Voce shall be purely provisional, subject to their satisfying the prescribed eligibility conditions. The question of eligibility would be thoroughly examined at the subsequent stages. If on verification at any time before or after the Preliminary Examination (Objective Type), Mains Examination (Written) and Viva-Voce, it is found that they do not fulfill any of the eligibility conditions, their candidature for the examination shall stand cancelled without any notice or further reference.

Details regarding Preliminary Examination (Objective type), Mains Examination (Written), Viva-Voce, eligibility, relaxation in marks and other general terms and conditions applicable to the candidates are given in the Instructions available on the online portal, link for which would be available on the website of High Court of Delhi i.e. www.delhihighcourt.nic.in. Candidates are advised to go through the Instructions as well as Delhi Higher Judicial Service Rules, 1970 (as amended up to date) before filling up the application form